- ,) M OFFICE OF THE SECRETARY-CUM-COMMISSIONER (LABOUR) LABOUR DEPARTMENT, GOVT. OF NCT OF DELHI 5, SHAM NATH MARG, DELHI-110054

SJUDGE, COURT, 1-110002

F. No. Addl. LC(II)/Misc./2012/Lab/2022/Part File/Vol. III/a in a

Dated: 31 108,30.4

ORDER

- 1. Whereas, Ld. Presiding Officer, Labour Court-V. Court No. 307. Rouse Avenue District Court, New Delhi has requested to transfer the case titled as Ruchi Ahtija v/s M/s K.R. Mangalam Global School (LIR No. 234/25) from the court of Ld. Presiding Officer, Labour Court-V, Court No. 307, Rouse Avenue District Court, New Delhi to any other Labour Court.
- 2 And whereas, the request of Ld. Presiding Officer, Labour Court-V, Court No. 307, Rouse Avenue District Court, New Delhi has been considered and the case mentioned in Para 1 may be transferred to the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.
- 3 Now, therefore, in exercise of powers conferred by Section 33 (B) of the Industrial Disputes Act, 1947 (XIV of 1947) read with Government of India, Ministry of Labour. Notification No. S-11011/2/75-DK(IA) dated 14th April. 1975, the Industrial Dispute mentioned in Para 1 is withdrawn from the court of Ld. Presiding Officer, Labour Court-V, Court No. 307, Rouse Avenue District Court, New Delhi and the same is transferred to the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delht.
- 4. It is further directed that the transferee Labour Court shall proceed with the transferred proceeding from the stage at which they stood at the time of transler

Office of District & Sessions Deline Rouse Avenue Cours. New Deline Rouse Rouse

(K.M. Singh) Joint Labour Commissioner (HQ)

per Labout Commissions (HD), Labour Department Grad of NCT of DBM Sham Nath Maro (Dalhi-11005)

Rouse Arenue Court New Oelm | Sessions Judge, Rouse Avenue District Court, New Properties | Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District & Sessions Judge, Rouse Avenue District Court, New Participal District & Sessions Judge, Rouse Avenue District & Sessions Judge & Sess Dellu.

Ld. Presiding Officer, Labour Court-V, Court No. 307, Rouse Avenue District Court, New Delht.

Lid Presiding Officer Labour Court IV, Court No. 306, Rouse Avenue District

Court, New Delhi

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGEIPC ACTICUL

ROUSE AVENUE COURT COMPLEX, NEW DELIL No.F.3(4)/R.A.C.C.Labour Courts: 2700: 2025: 8196.D/8205-D Dated

Copy of Order No.F.No.Addl.1.C(II)/Misc./2012/Lab/2022/Part File/Vol.III/2700 dated 26th August, 2025 forwarded digitally for information and necessary action to:

Ms. Ritu Singh, Ld. Presiding officer, Labour Court-IV, RACC, New Delhi

Sh. Arun Goel, Ld. Presiding Officer, Labour Court-X, RACC., New Dellu

The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex,

The Ahimads/Assit Ahimads of the transferor transferoe Courts shall ensure that the lists of assigned cases be displayed outside the Court Booms and public at large be notified and the files be sent to the transferer Court immediately so as to avoid any inconvenience to the lawvers and litigants. Ahlmad. Asstr. Alimads of the transferor Courts are also directed to provide the lists of assigned cases to the In charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is appended on the website of Dellu District Court.

The Website Committee, Tix Hazari Confts, Deilu for uploading on the official website. In charge, R & I Branch, RACC with the Instructions to paste the same in the Bar Rooms.

RACC, New Delhi,

(Dig Vinay Sf Officer In-charge(Judl.)

for Principal District & Sessions Judge cum Special Judge(PC Act)(CBI)

RACC, New Delhi